

(J.H.C. Sch. 1-7)

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From:

**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/1/2016-17/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

Sri Pravas Kumar Singh,  
Principal District & Sessions Judge, Lohardaga.

Subject: - permission to be engaged as resource person in Refresher Training Course on “Anti Corruption Laws” organized for Additional Sessions Judges including Vigilance and C.B.I. Judges scheduled on 19<sup>th</sup> February, 2017 (Sunday).

Ref.:- Your letter no. 91 dated 06.02.2017

Sir,

Apropos the letter on the subject above, I am directed to say that the Court has been pleased to accord you permission to be engaged as resource person in Refresher Training Course on “**Anti Corruption Laws**” organized for Additional Sessions Judges including Vigilance and C.B.I. Judges scheduled on 19<sup>th</sup> February, 2017 (Sunday).

This is for your information and needful.

Yours faithfully,  
**Sd/- A.K. Choudhary**  
Registrar General

Memo No. 732 /Apptt.

Dated, Ranchi, the 14.2.17

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
14.02.2017  
Registrar General